

exhibition of such obscene films and posters?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) There have been complaints regarding exhibition of obscene foreign films and posters with suggestive titles.

(b) Films imported under NRI scheme also figure in the complaints.

(c) Government have been receiving complaints from time to time on different matters relating to certification of films including exhibition of obscene foreign films and posters. No separate record is maintained on specific subjects.

(d) Films not considered suitable for non-adults are granted adult certificates with/without cuts, restricting their exhibition to persons who have completed 18 years of age. Out of 457 foreign films certified during the last 3 year, 177 films were granted 'A' Certificates. Exhibition of cinema posters is a State subject. However, at Government's initiative, Indian film industry has set Film Publicity Screening Committees at Bombay, Madras, Hyderabad, Bangalore and Trivandrum.

Telecast of Bhagalpur Riots on Doordarshan

9388. SHRI V.N. GADGIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the documentary made by Nalini Singh on Bhagalpur riots was telecast by Doordarshan after censoring it; and

(b) if so, the reasons for not telecasting it in its original form?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Programmes pro-

duced for Doordarshan by outside agencies/ producers are previewed and such additions or deletions as are necessitated to best serve the basic objective of the programme are carried out in consultation with the producer concerned. In case of the documentary pertaining to Bhagalpur, the producer had agreed with the suggestions made by Doordarshan and had carried out modifications. The programme was not edited or censored by Doordarshan before telecasting.

Loans to Scheduled Castes and Scheduled Tribes

9389. SHRI CHHEDI PASWAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have adopted the policy to grant the loans through nationalised banks to those Scheduled Castes/ Scheduled Tribes person allotted or awarded the LPG Distributorship/Retail outlet and SKO/LDO Distributorship/dealership;

(b) whether the Reserve Bank of India has circulated any notification in this regard to the nationalised banks;

(c) whether there are complaints of delay in granting loan or not granting the loan by some of the nationalised banks under the Scheme and details thereof; and

(e) the action proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Public Sector Oil Companies operate a scheme for development of retail outlets/SKO-LDO dealership all over the country, including dealership for those belonging to Scheduled Castes and Sched-

uled Tribes. The Reserve Bank of India has issued instructions to all public sector banks to grants working capital facilities to borrowers, who have been awarded dealership, according to their assessed need, as well as term loans for construction of sales depots, show-rooms and for purchases of equipment. The assets held as a security against cash credit facilities and term loans shall have to be insured against the risk of fire, theft and burglary for their full value.

(c) to (e). Complaints of delay in granting loans whenever received are looked into and corrective measures are taken by the concerned bank.

Regional Programme in Doordarshan and A/R For Border Districts

9390. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal for introducing regional programmes of Doordarshan and A.I.R. for border district of the country as counter foil or to check the nearby country's propaganda programmes against Indian interests;

(b) if so, whether Government would make programme based on regional art, culture, social structure and national integrity; and

(c) whether Government would also form a special advisory committee for preparation of programmes by Doordarshan and A.I.R. for border districts to counter check propoganda by foreign countries against India?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). All India Radio has a number of Radio Stations in the border

areas of the country and they broadcast programmes in the regional languages/dialects. Their programme output includes items of local, regional and national relevance including art, culture, social and economic themes and national integration. They also broadcast news bulletins in the regional languages/dialects besides relay of National News bulletins which counter the propaganda from across the border, with factual information.

As regards Doordarshan, priority has been assigned to the coverage of border areas in the expansion programmes of Doordarshan implemented from time to time. At present, regional service telecast from the high power transmitter is available in the border States of Punjab and West Bengal. Introduction of regional services in other border States would depend upon availability of requisite satellite capacity/microwave linkages. Till then the transmitters functioning in these States will continue to carry the National and Network services originated at Delhi which include programme on art, culture, social structure and national integrity.

(c) No, Sir.

Price of Pepper

9391. SHRIPALAIK.M. MATHEW: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of the manipulations of trade monopolists and intermediaries to effect heavy crashes in the price of pepper;

(b) if so, whether Government have any proposal or plans to check it;

(c) if so, the detail thereof; and

(d) if not, the reasons therefor?